

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:581
ANSWERED ON:27.02.2013
CAPITATION FEE AND DONATION
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of complaints received against schools affiliated to the Central Board of Secondary Education (CBSE) demanding capitation fee and donation during each of the last three years and the current year so far, State-wise;
- (b) the action taken against the erring schools, State-wise; and
- (c) the steps being taken to completely stop collection of donations from the students?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b) The Central Board of Secondary Education (CBSE) receives sporadic complaints against schools affiliated with it involving demanding of capitation fee and donation. A list indicating the number of complaints received during the last three years and the current year is as below:

Sl. State 2010 2011 2012 2013

1 Kerala 8 1 7 0

2 Karnataka 1 0 1 0

3 Delhi 1 1 0 0

4 Punjab 0 1 0 0

5 Tamilnadu 0 1 0 0

6 Maharashtra 0 1 0 0

7 Uttar Pradesh 0 0 5 0

8 Haryana 0 0 1 0

9 Andhra Pradesh 0 0 3 0

After examination of explanations submitted by the schools, suitable action was taken against the defaulting schools, depending on the merits of each case i.e. issue of advisory, refund of the amount to the complainants etc.

(c) The Affiliation Bye-Laws of the CBSE stipulate that:

Fee charged be commensurate with the facilities provided by the institution

Fees should normally be charged under the Heads prescribed by the Department of Education of the State/Union Territory for schools of different categories

No capitation fee or voluntary donations should be charged/collected

The unaided schools should consult parents through parents' representatives before revising the fees.

The CBSE issues guidelines and circulars to its affiliated schools from time to time, requiring them to strictly adhere to the provisions of Affiliation Bye-Laws.